

(ii) Coal Mines Welfare Fund (through the Ministry of Labour, Employment & Rehabilitation).

(iii) Government of West Bengal.

(iv) Beneficiaries *e.g.*, Coal Mines Owners, Panchayats, etc.

(c) Maithon Reservoir, Damodar River and Ajoy River.

Flood Control in Andhra Pradesh

321. **Shri Yashpal Singh:**
Shri Balmiki:
Shri P. R. Chakraverti:
Shri K. N. Tiwary:
Shri Kolla Venkalah:
Shri M. N. Swamy:
Shri Laxmi Dass:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:
Shri A. K. Gopalan:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Committee appointed for the investigation of the flood control measures in Andhra Pradesh has since submitted its report to Government;

(b) if so, the main recommendations thereof; and

(c) the Government's decision thereon?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) Yes.

(b) The main recommendations of the Committee are as follows:—

I. Kolleru Basin:

1. Improvements to drains by widening and deepening to their design sections to reduce the submergence of large areas during floods.
2. Construction of detention reservoirs across the rivers Budameru, the Thammileru and the Yerrakalva.

3. Increasing the existing capacity of Brahmayya Lingam and Sag-guru Amani Tanks.
4. Providing a straight cut to the Budameru near Vijayavada.
5. Raising and strengthening of the existing embankments of Budameru river in the reach from Ellore Canal crossing to Kolleru Lake.
6. Protection of Ellore Town by constructing embankments.
7. Increasing the waterway of railway bridge across Thammileru and East Thammileru escapes.
8. Increasing the discharge capacity of Upputeru river and providing a straight cut to sea from mile 29 of the Upputeru just upstream of the confluence of Yenamadurru drain.
9. Constructing flood embankments along the Upputeru for preventing spilling of Flood waters on marginal lands.
10. Providing pumping arrangements on major drains for relieving congestion during high flood conditions of Upputeru.
11. Providing cutter suction dredgers for excavation and maintenance of Upputeru.
12. Survey of Kolleru Lake for ascertaining its capacity and rate of siltation; conducting silt observations on major streams like the Budameru, Thammileru and Gunderu etc.

II. Drains in delta areas:

1. Widening and deepening of drains to their design sections.
2. Providing straight cuts into sea or some other drains wherever necessary.
3. Conducting discharge observations of typical drains in all the deltas.

4. To give special attention for investigations, improvements and maintenance of drains.
5. Providing separate staff for the maintenance of drains.
6. Provide cutter suction dredgers for the maintenance of drains.
7. Levy of suitable drainage cess.

(c) The report of the Committee is under consideration.

Service Conditions of Nurses

322. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shrimati Savitri Nigam:
Shri A. K. Gopalan:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether the terms and conditions of service of the nurses differ in different States; and

(b) if so, whether Government propose to rationalise them?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) From time to time, Government consider recommendations made in this context by the Central Council of Health and the Trained Nurses Association and recommend to States Governments, in turn, for implementation. But this being a State subject, uniformity has not been possible.

Committee on Transport Policy and Coordination

323. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:
Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:
Shri Hari Vishnu Kamath:

Will the Minister of Planning be pleased to refer to the reply given to

Starred Question No. 302 on the 18th November, 1965 and state:

(a) whether the report of the Committee on Transport Policy and Coordination has since been finalised;

(b) if so, its main recommendations and conclusion; and

(c) Government's reaction thereto?

The Minister of Planning (Shri Asoka Mehta): (a) The final Report of the Committee on Transport Policy and Coordination was signed on the 10th January, 1966. The report will be laid on the Table of the House.

(b) and (c). The recommendations made by the Committee are to be considered by Government.

Secular Cooperative House Building Society Ltd., New Delhi

324. Shri Yashpal Singh:
Shri Balmiki:
Shri Bagri:
Dr. Ram Manohar Lohia:
Shri Vishwa Nath Pandey:

Will the Minister of Works, Housing and Urban Development be pleased to refer to the reply given to Unstarred Question No. 862 on the 18th November, 1965 and state:

(a) whether the C.I.D. Crime Branch have completed the investigation against the Secretary, Secular Cooperative House Building Society Ltd., New Delhi; and

(b) if so, the action taken thereon?

The Minister of Works, Housing and Urban Development (Shri Mehr Chand Khanna): (a) Yes.

(b) Further action is under the consideration of the Delhi Administration.